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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CRL.REV.P. 690/2022

LUXOR WRITING INSTRUMENTS PVT. LTD.Petitioner

Through: Mr. D. D. Dayani, Advocate.

versus

MR JOYMON

....Respondent

Through:

CORAM:
HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER
27.04.2026

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At request of learned counsel for the petitioner, who submits that parties are still in mediation, re-notify on 21st August 2026.

ANUP JAIRAM BHAMBHANI, J

APRIL 27, 2026

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